NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 24(ND)2016 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Vikrant Puri

Vs.

M/s. Southend Infrastrucute Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NC). NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAMESH SING	H ADV.	PETITIONER. 7	
3.	AT-PATRA.	t.	4	
4.	GAUTAM KHAI NIPUN MALHO	TAN 1,	0	
5.	RUCHICA DARIRA	A	"	
2			" I kuchil	a Paring
6.	ASHISM AGGA	GWAL Adv	Respire. 6511 7 Whom	
7.	HARLEEN KAUR	sur Adv	Nesp No. 6 to 11] Hleane	
8.	KRISHNENDU DA	TTA	Respondent No. 1-5. Sonjan	Lady
9	SANJANA SADO	N , MOVI.	V	
10	HBUTEURY	SMHA, Aclu.	Responded-12	Jane V

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ORDER

Petition mentioned.

Respondent No.12 states that he is not opposing the application. However, Respondent No.1 to 5 and 6 to 11state that they are opposed to the maintainability of the application itself. Place the matter before the Principal Bench on 26.07.2016 at 2.00 PM.

[R. VARDHARAJAN] MEMBER(J)

[S.K. MOHAPATRA] MEMBER(T)

Date:20.07.2017 [ravi]